GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA STARRED QUESTION NO. *287 TO BE ANSWERED ON 13.03.2020

Fencing around Forest Areas

*287. SHRI MALOOK NAGAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken note of attacks by Leopards and other wild animals on people living in villages adjacent to forest areas of Bijnaur, Uttar Pradesh and if so, the details thereof;
- (b) whether the Government proposes to install solar fencing or erect any other kind of fencing around the forest areas to ensure the safety of people living near forest areas;
- (c) whether the Government has taken steps to ensure the safety of wild animals and availability of adequate food for them so that they do not venture into residential areas; and
- (d) if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a), (b), (c) and (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c) and (d) OF THE LOK SABHA STARRED QUESTION NO.*287 REGARDING 'FENCING AROUND FOREST AREAS' BY SHRI MALOOK NAGAR DUE FOR REPLY ON 13.03.2020.

- (a) Yes, Sir. As per the information received from the State Forest Department of Uttar Pradesh, six persons have lost their lives in man-leopard conflict in Bijnaur District of Uttar Pradesh during the year 2019-2020.
- (b) The Central Government supplements the efforts of State Governments by providing financial and technical assistance to the State/UT Governments under various Centrally Sponsored Schemes for management of wildlife. Activities such as construction/erection of physical barriers, such as barbed wire fence, solar powered electric fence, bio- fencing etc. are permitted under the schemes for ensuring safety of people living near forest areas.
- (c) and (d) Yes sir. The Government has undertaken steps to ensure the safety of wild animals and availability of adequate food which are as follows:

i. A network of Protected Areas namely viz., National Park, Wildlife Sanctuaries, Conservation Reserves and Community Reserves covering important wildlife habitat have been created all over the country by the respective State Governments/ UT Administrations under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats.

ii. The Ministry has issued guidelines in context of human-wildlife conflict to the Chief Wildlife Wardens of all the State Governments/Union Territory Administrations dated 24th December, 2014 and 1st June, 2015.

iii. Periodic awareness campaigns to sensitize, guide and advise the general public on human-wildlife conflict, including dissemination of information through various forms of media.

iv. Ministry through its Centrally Sponsored Schemes (CSS) namely 'Integrated Development of Wildlife Habitats (IDWH)' provides funds to States and UTs for carrying various activities for habitat improvement works namely restoration of natural water bodies, creation of artificial ponds, waterholes, augmenting food/fodder sources at various places within Protected Areas to minimize the human animal conflict.